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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing

**T.A. No. 61/1550/2020
(SWP No. 3105/2017)**

This the **28th** day of **April** 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Ifra AminApplicant

(Advocate:- None)

Versus

State of Jammu and Kashmir and Ors.Respondents

(Advocate: Mr. Amit Gupta, 1d. AAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(DINESH SHARMA)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun